

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 139

Appeal No. 200/252/ND/2020

IN THE MATTER OF:

Income Tax Officer ... Appellant

Vs

ROC, M/s Orion Softech Pvt Ltd ... Respondent

Order under Section252.

Order delivered on 10.12.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant :
For the ROC :
For the ITD : Mr. Zoheb Hossain, Adv.
Mr. Parth Semwal, Adv.

ORDER

Mr. Parth Semwal, Learned Counsel for the Income Tax Department submits that he would require some time for filing service affidavit.

Same is allowed.

List for further consideration on 23.02.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**